### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2069

TO BE ANSWERED ON THE 03<sup>RD</sup> MARCH, 2020/ PHALGUNA 13, 1941 (SAKA)

EQUIPMENT FOR RAJASTHAN POLICE FORCE

†2069. SHRI HANUMAN BENIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any action has been taken by the Government to equip the police force in Rajasthan with latest technology and to procure modern equipments;
- (b) if so, the details thereof and the funds spent in this regard during the last three years, year-wise; and
- (c) the extent to which Rajasthan Police has been modernised as a result of the said exercise?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): Modernisation of police forces is a continuous and ongoing process. 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. As such, responsibility of equipping and modernizing the State Police Forces lies with the State Governments, in this case the Government of Rajasthan. However, to supplement the efforts of the States, assistance is provided to the State Governments for equipping and modernizing of their police forces under the scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of

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Modernisation of State Police Forces]. The State Governments formulate their State Action Plans as per their strategic priorities and requirements. The State Governments have been provided central assistance for acquisition of latest weaponry, training gadgets, advanced communication devices and equipment for forensics and cyber crime laboratories etc. The details of central funds allocated and released to the Government of Rajasthan for modernization of police force under the scheme during the last three years and the current year are as below:

(in Rs. crore)

Year	2016-17	2017-18	2018-19	2019-20*
To State Government	25.09	33.90	29.62	31.26
For release in kind	3.90	4.26	4.21	Nil
TOTAL	28.99	38.16	33.83	31.26
Against allocation	23.18	33.90	29.62	22.795
For supply in kind	3.90	4.26	4.21	Nil
Supplementary/Better Performance	5.80	Nil	18.93	Nil
Student Police Cadet (SPC)	1.66	2.22	2.14	Nil
Programme				
Incentives for Police Reforms	Nil	Nil	7.69	Nil
Anti Human Trafficking Units	Nil	Nil	Nil	0.530
(AHTUs)				
TOTAL	34.54	40.38	62.59	23.325
	To State Government  For release in kind  TOTAL  Against allocation  For supply in kind  Supplementary/Better Performance  Student Police Cadet (SPC)  Programme  Incentives for Police Reforms  Anti Human Trafficking Units (AHTUs)	To State Government 25.09  For release in kind 3.90  TOTAL 28.99  Against allocation 23.18  For supply in kind 3.90  Supplementary/Better Performance 5.80  Student Police Cadet (SPC) 1.66  Programme  Incentives for Police Reforms Nil  Anti Human Trafficking Units (AHTUs)	To State Government 25.09 33.90  For release in kind 3.90 4.26  TOTAL 28.99 38.16  Against allocation 23.18 33.90  For supply in kind 3.90 4.26  Supplementary/Better Performance 5.80 Nil  Student Police Cadet (SPC) 1.66 2.22  Programme  Incentives for Police Reforms Nil Nil  Anti Human Trafficking Units Nil Nil  (AHTUs)	To State Government         25.09         33.90         29.62           For release in kind         3.90         4.26         4.21           TOTAL         28.99         38.16         33.83           Against allocation         23.18         33.90         29.62           For supply in kind         3.90         4.26         4.21           Supplementary/Better Performance         5.80         Nil         18.93           Student Police Cadet (SPC)         1.66         2.22         2.14           Programme         Incentives for Police Reforms         Nil         Nil         Nil         Nil           Anti Human Trafficking Units (AHTUs)         Nil         Nil         Nil         Nil         Nil

<sup>\*</sup>release position as on 27.02.2020

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